

Government of Odisha "e" procurement Notice
WORKS DEPARTMENT
Bid Identification No. C.C.E.K.C.,
Keonjhar No. 55/2023-24
e-mail : ccekeonjhar@pdccircle@gmail.com/
sekpawd_keonjhar@yahoo.com
Letter No. 483 dt. 30.01.2024

- No. of the work** :- 5 number Building Works.
- Estimated cost** :- Rs. 113.72 Lakhs Rs to 820.74 Lakhs
- Class of Contractor** :- "B" Class, "A" Class & "Special" Class
- Period of completion** :- 06 (Six) to 15 (Fifteen) Calendar Months
- Date and Time of availability of Bid document in the portal** :- From 11.00 Hours of 05.02.2024 to 16.00 Hours of 19.02.2024
- Last date / Time for receipt of bids in the portal** :- 16.00 Hours of 19.02.2024.
- Date of opening of Bid from Portal** :- 11.30 Hours on 20.02.2024.
- Name and address of the officer inviting Bid** :- Chief Construction Engineer, Keonjhar (R&B) Circle, Keonjhar-758001

Further details can be seen from the e-procurement portal "<http://tendersodisha.gov.in>"

Sd/-
Chief Construction Engineer
Keonjhar (R&B) Circle, Keonjhar
OIPR-34033/11/0076/2324

NORTH EASTERN RAILWAY
Open Tender Notice
"Open Tenders" through Online (E-Tendering) are invited by Divisional Railway Manager (Signal & Telecomm)/Varanasi/ N.E. Railway for and behalf of the President of India for the following works:- S.No. 1, **Tender Notice No. and Description of work: NER-BSB05N1-T-02-2024**: Name of work: Provisioning of telecom equipment associated with Renovation of officers rest house and proposed rest room for officers & supervisors at CPR; **Approx. Value: ₹8,17,661.99; Earnest Money: ₹16,400/-; Cost of Tender Form: ₹0.00/-; Completion period: 120 Days; Tender Closing date & Time: 28.02.2024 upto 15:00 hrs. 1. Tender Online will be submitted up to 15 Hrs. on date 28.02.2024. 2. For full details and submission of bid kindly visit the official website of Indian Railways i.e. www.ireps.gov.in.**
Divisional Railway Manager (S&T) CP/Signal-97 Varanasi
DO NOT SMOKE BID/CIGARETTE IN TRAINS

NORTH EASTERN RAILWAY
Open Tender Notice No.:
SrDEE-TRD-BSB-2023-24-T32
Date 02-02-2024
Sr. Divisional Electrical Engineer/TRD, North Eastern Railway, Varanasi for and on behalf of President of India invites sealed "OPEN" E-tender for the following work:-
SL.No.-01, Name of work: 25 KV Electrification work in connection with Construction of Road over bridge (Substructure Superstructure both) of span (1x76.075 m) with pile foundation over railway portion along with construction of limited height subway with air pushing methodology at LC No. 60 A between Saidabad-Ramnathpur stations of Varanasi-Prayagraj section of Varanasi Division of N.E. Railway. Tender Reference No.: SrDEE-TRD-BSB-2023-24-T32, Approx. Cost (in Rs.): ₹ 14,69,328.28, Earnest Money (in Rs.): ₹ 29,400/-, Cost of Tender documents (in Rs.): Nil, E-Tender closing date and time: 26-02-2024 up to 14:45 Hrs., Completion period: 06 Months.
• E-Tender Online will be submitted up to 14:45 Hrs. on date 26-02-2024.
• For full details and submission of bid kindly visit the Official website of Indian Railways i.e. www.ireps.gov.in
Divl. Electrical Engineer/TRD CP/RO/Divy-261 Varanasi
Never travel on roof and foot boards.

hpscb
The Himachal Pradesh State Co-operative Bank Ltd.
Head Office - The Mall Shimla (H.P.)-171001
(Bank of the State - For the State)
0177-2804491-93 info@hpscb.com

REQUEST FOR PROPOSAL (RFP)
FOR
SUPPLY OF MICRO ATM DEVICES 64-BIT OPERATING SYSTEM ANDROID 7.1 OR HIGHER

The Himachal Pradesh State Co-operative Bank Limited (HPSCB), a Scheduled Bank with a network of 240 branches/extension counters, invites Request for Proposal (RFP) for supply of 24 Micro ATM devices (The quantity can increase or decrease).

Interested applicants should apply with detailed profile/supporting documents latest by 22/02/2024 till 5:00 PM. The application should be submitted in the sealed envelope to the General Manager, The H.P. State Co-operative Bank Ltd. Head Office, The Mall Shimla -171001, marking it at the top as "Confidential: The Bank reserves the right to decide and allocate the work to any firm/company/agency based on its experience and capability for allocation of work. All necessary details including general terms and conditions and formats are available on Bank's website www.hpscb.com.

Dated: 01/02/2024
Sd/
General Manager

"IMPORTANT"
Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

उत्तर प्रदेश पावर ट्रांसमिशन कारपोरेशन लिमिटेड ई-निविदा सूचना
निम्नलिखित ई-निविदा सूचना का सक्षम विवरण नीचे दिया गया है ई-निविदा की वेबसाइट www.etender.up.nic.in पर अपलोड कर दी गई है:- ई-निविदा संख्या **T-28/ETC-II(K)/2023-24**, विद्युत परिषद खण्ड-द्वितीय, कानपुर के अन्तर्गत 220 के.वी. विद्युत उपकेंद्र कानपुर साउथ पर स्थापित 60 एम.वी.ए. परिवर्तक-तृतीय (ईएमसीओ मेक) की गैस्केट बदलने का कार्य। निविदा प्रपत्र शुल्क (जी.एस.टी. सहित) ₹ 708/- (रु. सात सौ आठ मात्र)। धरोहर राशि ₹ 5600/- (रु. पाँच हजार छः सौ मात्र)। उपरोक्त विषय में विस्तृत विवरण साईट पर उपलब्ध है सभी सक्षम आपूर्ति/कार्यदायी संस्थाएँ तदनुसार निविदा में भाग ले सकती हैं। हस्ता./- अधीक्षण अभियन्ता विद्युत परिषद महडम द्वितीय, पनकी, कानपुर "राष्ट्र मिट में बिजली बचाव" प्रकल्प-1138/वि.प्रे.मं. द्वि. (कां)/टी.०-1 दिनांक-03-02-2024

कार्यालय अधीक्षण अभियन्ता, कानपुर वृत्त, लोनिवि, कानपुर
पत्रांक: 486सी०/131सी०-का०व०/2023 दिनांक: 29.01.2024

ई-निविदा सूचना श्रद्धि-पत्र-II
जनपद कानपुर देहात में प्रांतीय खण्ड, लोनिवि, कानपुर देहात के अन्तर्गत इस कार्यालय के पत्र संख्या-261सी०/131सी०-का०व०/2023 दिनांक 11.01.2024 एवं श्रद्धि पत्र संख्या 350सी०/131सी०-का०व०/2023 दिनांक 19.01.2024 द्वारा विशेष मरम्मत के कुल 08 मार्ग कार्यों की निविदाएँ आमंत्रित की गयी हैं, जिनमें अपरिहार्य कारणोंवश निम्नानुसार आंशिक संशोधन किया जाता है:-

क्र.सं.	विवरण	पूर्व प्रकाशन तिथि	संशोधित तिथि
1	ऑन लाइन पोर्टल पर ई-निविदा उपलब्ध होने की तिथि	दिनांक 30.01.2024 से 06.02.2024 दोपहर 12:00 बजे तक।	दिनांक 05.02.2024 से 12.02.2024 दोपहर 12:00 बजे तक।
2	निविदा प्रपत्र अपलोड करने की अंतिम तिथि	दिनांक 06.02.2024 दोपहर 12:00 बजे तक।	दिनांक 12.02.2024 दोपहर 12:00 बजे तक।
3	निविदा खोलने की तिथि	दिनांक 06.02.2024 अपराह्न 12:30 बजे।	दिनांक 12.02.2024 अपराह्न 12:30 बजे।

निविदा सूचना की शेष शर्तें एवं विवरण यथावत रहेंगे।

(हेमन्त कुमार सिंह) अधीक्षण अभियन्ता, प्रांतीय खण्ड, लोनिवि, कानपुर देहात।
(अनिल कुमार) अधीक्षण अभियन्ता, कानपुर वृत्त, लोनिवि, कानपुर।

UPLD-202015 Date 02/02/2024
www.upgov.nic.in

GOVERNMENT OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER,
BALANGIR (R&B) CIRCLE: BALANGIR
Mail ID: sepdwalangir@gmail.com
e-Procurement Notice
BID IDENTIFICATION No: CCE(R&B) BGR/48/2023-24
Letter No. 302 / Dtd. 02.02.2024

The Chief Construction Engineer, Balangir (R&B) Circle, Balangir on behalf of Governor of Odisha invites percentage rate composite bid in double cover system in ONLINE MODE for the construction of works detailed in the table below from "A" Class Contractors registered with the State Governments and contractors of equivalent Grade/ Class registered with Central Government/ MES/ Railways for execution of Civil works. The proof of registration from the appropriate authority shall be enclosed along with the bid.

- Nature of Work** : Building & Road cum bridge Work
- No. of tender** : Building work-1 no and Road cum bridge work-01 no.
- Tender Cost** : Rs. 10,000/-
- Class of Contractor** : "A"
- Date & Time of sale & Receipt of Bids** : From Dt. 06.02.2024, 10.00 A.M. to Dt. 20.02.2024 up to 05.00 P.M.
- Date of opening Bid** : Dt. 21.02.2024 at 11.00 A.M.

7. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website: <http://tenderodisha.gov.in>. All future corrigendum will be available on ONLINE MODE only.

Sd/-
Chief Construction Engineer,
Balangir (R&B) Circle, Balangir
OIPR-34131/11/0051/2324

ICICI Bank
Branch Office: ICICI Bank Ltd, Kanika Hotel, 239/1 Aa, Civil Lines, Jhansi- 284001

PUBLIC NOTICE - TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET
[See proviso to rule 8(6)]
Notice for sale of immovable assets

E-Auction Sale Notice for Sale of Immovable Asset under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of ICICI Bank Limited will be sold on "As is where is", "As is what is", and "Whatever there is" basis as per the brief particulars given hereunder;

Sr. No.	Name of Borrower(s)/ Co-Borrowers/ Guarantors/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Bal Krishan Lahariya (Borrower), Sangeeta Lahariya (Co-borrower) LAN No: LBJHN00005191763	House Pertaining To Arazi No. 1327 Minjumla, Mauza Simradha, Tehsil & District Jhansi, UP. Area -2000 Sq Ft	Rs 40,40,699/- as on Jan 30, 2024	Rs. 25,08,000/- Rs 2,50,800/-	February 12, 2024 from 02:00 PM- 04:00 PM	March 04, 2024 from 12:00 Noon- 01:00 PM
2.	Mr Abdul Hasim Ansari (Borrower), Razia Sultana, Abul Hasan Ansari (Co-borrower) LAN No: LBJHN00004166985	House No-338, Arazi No-154, Mauza Lehar Grid, Jhansi, UP. Area 2124.36 Sq Ft	Rs 77,77,038/- as on Jan 30, 2024	Rs. 42,61,000/- Rs 4,26,100/-	February 13, 2024 from 10:00 AM- 12:00 Noon	March 04, 2024 from 12:00 Noon- 01:00 PM

The online auction will take place on the website of e-auction agency M/s NexXen Solutions Private Limited (URL Link-https://disposalhub.com) The Mortgagors/ noticee are given a last chance to pay the total dues with further interest till **March 02, 2024 before 05:00 P.M** failing which, this/these secured asset/s will be sold as per schedule.

The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at : ICICI Bank Ltd, Kanika Hotel, 239/1 Aa, Civil Lines, Jhansi, 284001 on or before **March 02, 2024 before 05:00 P.M** and thereafter they need to submit their offer through the above mentioned website only on or before **March 02, 2024 before 05:00 P.M** along with scan image of Bank acknowledged DD towards proof of payment of EMD. Kindly note, in case prospective bidder(s) are unable to submit their offer through the website then signed copy of tender documents may be submitted at : ICICI Bank Ltd, Kanika Hotel, 239/1 Aa, Civil Lines, Jhansi, 284001 on or before **March 02, 2024 before 05:00 P.M**. Earnest Money Deposit DD/PO should be from a Nationalised/Scheduled Bank in favour of "ICICI Bank Limited" payable at Jhansi. For any further clarifications with regards to inspection, terms and conditions of the e-auction or submission of tenders, kindly contact ICICI Bank Limited On 9372730494/8584874809 Please note that Marketing agencies M/s NexXen Solutions Private Limited 2. Augoo Asset Management Pvt Ltd 3. Hecta Protech Pvt Ltd have also been engaged for facilitating the sale of this property. The Authorised Officer reserves the right to reject any or all the bids without furnishing any further reasons. For detailed terms and conditions of the sale, please visit www.icicibank.com/n4p4s
Date: February 03, 2024
Place: Jhansi
Authorised Officer
ICICI Bank Limited

ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY
Under the Department of Energy
Government of Odisha
(ISO 9001:2008 / ISO 14001:2004)
S/59,MANCHESWAR INDUSTRIAL ESTATE BHUBANESWAR-751010, ODISHA
Website: www.oredaodisha.com, E-mail : ceoreda@oredaorissa.com
Corrigendum
Date: 02/02/2024

Notice No: 467 /PD 30/2022

Corrigendum is issued with necessary change in schedule of events for the e-tender notice no 4110, dated 28.12.2023; for Design, Engineering, Manufacturing, Supply, Transportation, Deployment of FRP solar electric boats, with zero emission including Comprehensive Maintenance for Two (02) years at various places of the Chilika Lake, Odisha. The revised Schedule of events is as mentioned below;

Sl No.	Name of the Event	Date & Time	Revised Date & Time
1.	Date of publication of RFP on E-procurement website and OREDA website	28.12.2023	28.12.2023
2.	Due date of pre bid query submission	6.01.2024, Time: 5:00 PM	6.01.2024, Time: 5:00 PM
3.	Date and time of pre-bid meeting through virtual mode https://meet.google.com/bcb-ldtg-den	8.01.2024, Time: 12.30 AM	8.01.2024, Time: 12.30 AM
4.	Due date and time for submission of online copies of Technical Bid and price bid.	2.02.2024, Time: 5:00 PM	08.02.2024, Time: 5:00 PM
5.	Due date and time for submission of hard copies of Technical Bid for select Bid Forms only	06.02.2024, Time: 5:00 PM	12.02.2024, Time: 5:00 PM
6.	Tentative date and time for the opening of Technical Bid for both online copies and hard copies, except price bid.	07.02.2024, Time: 3:30 PM	15.02.2024, Time: 3:30 PM
7.	Due date and time for the opening of online price bid applicable only for the bidders whose Technical bids shall be responsive.	To be intimate later	To be intimate later

Details can be seen from the website www.tenderwizard.com/OREDA or www.predaorissa.com. Further corrigendum, if any, will be uploaded in these websites only.

Sd/-
Chief Executive
(OIPR-04065/11/0026/2324)

लखनऊ विकास प्राधिकरण
(ISO 14001 : 2004, ISO 9001-2008 प्रमाणित संस्था)
प्राधिकरण भवन, विपिन खण्ड, गोमती नगर, लखनऊ (उ.प्र.) फोन : 0522-2302586

पत्रांक : 108/ ई-निविदा/मु०अ०/2023-24 दिनांक : 03.02.2024

ई-निविदा सूचना

लखनऊ विकास क्षेत्र में निम्नलिखित कार्यों हेतु लखनऊ विकास प्राधिकरण या अन्य विकास प्राधिकरणों में पंजीकृत अथवा आवास एवं विकास परिषद में पंजीकृत टेकेंटरों से ऑनलाइन निविदाएँ आमंत्रित की जाती हैं। कार्य से सम्बन्धित विस्तृत निविदा-नोटिस तथा ड्राफ्ट निविदा-प्रपत्र लखनऊ विकास प्राधिकरण की वेबसाइट "<http://www.ldaonline.co.in>" पर देखा जा सकता है, जिसमें धरोहर धनराशि, निविदा डालने की तिथि, श्रेणी, कार्य पूर्ण करने की अवधि एवं ई-निविदा लागत तथा अन्य नियम व शर्तों का उल्लेख है। कार्य से संबंधित ई-निविदा-प्रपत्र वेबसाइट <http://etender.up.nic.in> पर उपलब्ध होंगे तथा ई-निविदा करने होंगे।

क्र. सं.	कार्य का नाम	कार्य की लागत (रु. लाख में)	अभियंत्रण जोन/मोबाइल नम्बर	निविदा प्राप्ति की अंतिम तिथि
1	हनुमान सेतु पर नये दो पुल का निर्माण कार्य।	1844.43	जोन-7 9918001566	04.03.2024
2	वसंतकुंज योजना स्थित राष्ट्र प्रेरणा स्थल के बाह्य क्षेत्र में औद्योगिक एवं सौन्दर्यीकरण का कार्य।	97.23	जोन-7 9918001566	12.02.2024

क्रमांक सं.-01 हेतु निविदा के सम्बन्ध में दिनांक 14.02.2024 समय मध्याह्न 12:00 बजे स्थान मसजद हॉल, लखनऊ विकास प्राधिकरण में प्री-बिड मीटिंग आहूत की जाएगी। ई-निविदाओं के सम्बन्ध में कोई बदलाव अथवा अतिरिक्त सूचना मात्र उपरोक्त दोनों वेबसाइट्स पर ही उपलब्ध कराई जायेगी, अतः इच्छुक निविदादाता निम्नलिखित रूप से उक्त दोनों वेबसाइट्स देखते रहें। उपरोक्त क्रमांक-(-) पर अंकित कार्यों हेतु समान्य निविदाएँ आमंत्रित की जाती हैं, जिनके निविदा प्रपत्र वेबसाइट "<http://www.ldaonline.co.in>" से डाउनलोड किये जा सकेंगे।

मुख्य अभियन्ता (प्र०)

GOVERNMENT OF ODISHA
DEPARTMENT OF WATER RESOURCES
OFFICE OF THE ADDITIONAL CHIEF ENGINEER, EASTERN CIRCLE-II, CHANDIKHOLE
Email ID : sec2chandikhole@gmail.com

"e" Procurement Notice No. ACE, EC-II 13 of 2023-24 (On-line)

1	Improvement of DI of Jagur Main Canal system from RD. 0.00 to 3.000km	2	Improvement of Talia Minor of Jagur Main Canal System
3	Improvement of ICI Canal from Nandipur to Bahalpur	4	Improvement of ICI Canal of Jagur Main Canal system from Kantabania to Chhatrapada.
5	Restoration to Distributory No-1 of HLC Range-III	6	Improvement to left embankment of Distrib. Minor of HLC Range-III
7	Improvement and communication facility to OAE No. 10 (B) on Gopgati right.	8	Restoration to OAE No. 12 (abcd) B on Baltarani left.
9	Improvement to service road on Chitropala right Embankment from RD 45.900km. to 52.300km. in the district of Kendrapara.	10	Renovation of Disty. No. 5A of G. Canal from RD 1000mtr. to 2500mtr.
11	Improvement to Broadbalinga Maghpa OAE from RD 7.700km. to RD. 9.500km.	12	Improvement of left Embankment of HLC Range I from RD 3500m to 10.070m (from Bhatpur RD road to Nakopole Lock)
13	Improvement to Kampangha-Palpur TRIE from RD 1700 mtr. to 3000 mtr. of Birupa left.	14	Improvement to road on Gahindpur-Hidua-Madhua TRIE from RD 810
15	Improvement to service road on Gopapur Akhandali OAE from RD 4.800 km to 7.260 km.	16	Protection to scoured bank on Kharsuan left from Hasingur to Bahubana.

2	Total No. of Packages	16 (Sixteen) No. Individual Packages
3	Tender Cost	1 Rs. 250.03 Lakh (Approximately) 2 Rs. 250.07 Lakh (Approximately) 3 Rs. 250.03 Lakh (Approximately) 4 Rs. 250.87 Lakh (Approximately) 5 Rs. 210.96 Lakh (Approximately) 6 Rs. 168.65 Lakh (Approximately) 7 Rs. 119.57 Lakh (Approximately) 8 Rs. 251.42 Lakh (Approximately) 9 Rs. 330.09 Lakh (Approximately) 10 Rs. 255.95 Lakh (Approximately) 11 Rs. 247.15 Lakh (Approximately) 12 Rs. 256.79 Lakh (Approximately) 13 Rs. 110.39 Lakh (Approximately) 14 Rs. 432.78 Lakh (Approximately) 15 Rs. 283.32 Lakh (Approximately) 16 Rs. 805.50 Lakh (Approximately)
4	Cost of Bid Document (Non-Refundable)	Rs. 10,000.00 (On-line payment) for each Package
5	Bid Security	1 Rs. 2,50,100/- 2 Rs. 2,50,100/- 3 Rs. 2,50,100/- 4 Rs. 2,50,900/- 5 Rs. 2,11,000/- 6 Rs. 1,68,700/- 7 Rs. 1,19,600/- 8 Rs. 2,51,500/- 9 Rs. 3,30,100/- 10 Rs. 2,56,000/- 11 Rs. 2,47,200/- 12 Rs. 2,36,800/- 13 Rs. 1,10,400/- 14 Rs. 432,800/- 15 Rs. 283,400/- 16 Rs. 805,500/-
6	Class of Contractor	1 "B" & "A" For Package No. 1, 2, 3, 4, 5, 6, 7, 8, 10, 11, 12, 13 and 15 2 "A" & Special for Package No. 9, 14 and 16
7	Period of Completion	1 06 (Six) calendar months for package no. 1, 2, 3, 4, 5, 6, 7, 8, 10, 11, 12, 13 and 15 2 12 (Twelve) calendar months for package no. 9, 14 and 16.

8. Other details are as follows.

Procurement Officer	Bid Identification No.	Availability of tender On-line for bidding		Date of Opening of Technical Bid (Cover-1)
		From	To	
Additional Chief Engineer, Eastern Circle-II, Chandikhole	1	ACE, EC-II JPD 11 OF 2023-24		
	2	ACE, EC-II JPD 12 OF 2023-24		
	3	ACE, EC-II JPD 13 OF 2023-24		
	4	ACE, EC-II JPD 14 OF 2023-24	08/02/2024 at 10 AM	22/02/2024 at 5.00 PM
	5	ACE, EC-II JPD 15 OF 2023-24		
	6	ACE, EC-II JPD 16 OF 2023-24		
	7	ACE, EC-II JPD 17 OF 2023-24		
	8	ACE, EC-II JPD 18 OF 2023-24		
	9	ACE, EC-II JPD 19 OF 2023-24		
	10	ACE, EC-II JPD 20 OF 2023-24		
	11	ACE, EC-II JPD 21 OF 2023-24		
	12	ACE, EC-II JPD 22 OF 2023-24		
	13	ACE, EC-II JPD 23 OF 2023-24		
	14	ACE, EC-II JPD 24 OF 2023-24		
	15	ACE, EC-II JPD 25 OF 2023-24		

9. e-mail id : sec2chandikhole@gmail.com
Further detailed conditions can be seen from the Govt. website www.tenderorissa.com

Sd/-
Additional Chief Engineer
Eastern Circle-II, Chandikhole
(OIPR- 32322/11/0017/2324)

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]
RELEVANT PARTICULARS

1.	Name of corporate debtor	ABC RAILROAD PRODUCTS Pvt LTD
2.	Date of incorporation of corporate debtor	11-12-2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-KANPUR
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28112UP2006PTC032609
5.	Address of the registered office and principal office (if any) of corporate debtor	HIG-IV, Wallmax House, Sector E, Aliganj Lucknow
6.	Insolvency commencement date in respect of corporate debtor	01-2-2024
7.	Estimated date of closure of insolvency resolution process	30-07-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	ANUJ KUMAR TIWARI, IBBI-IPA-002/JP-N0811/2019-20/12555
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-147, Raja J Puram, Lucknow-17 anujtiwarics@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	anujtiwarics@gmail.com 4b/202,Vrindavan Colony, Raebareilly Road, Lucknow
11.	Last date for submission of claims	14 Feb 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s ABC RAILROAD PRODUCTS PRIVATE LIMITED on 1st Feb.

The creditors of M/S ABC RAILROAD PRODUCTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 14 Feb 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: ANUJ KUMAR TIWARI
IBBI/IPA-002/JP-N0811/2019-20/12555
Date and Place: 2nd Feb 2024, Lucknow
Mob. : 97940 51011

क्षेत्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
162, उत्तर मोहाल (निकट चण्डी होटल), रावदर्सगंज, सोनभद्र।

पर्यावरणीय अधिसूचना दि० 14.09.2006 के अन्तर्गत 'लोक सुनवाई' हेतु आम-सूचना

सर्वसाधारण को सूचित किया जाता है कि जनपद-मिर्जापुर में मेसर्स मां महामाया एलाएज प्राइवेट लिमिटेड द्वारा ग्राम-धौदा, तहसील-चुनार, जनपद-मिर्जापुर (उ०प्र०) के परियोजना विस्तार सम्बन्धी प्रस्तावित उ०प्र० प्रदूषण नियंत्रण बोर्ड में प्राप्त हुआ है। इस सम्बन्ध में पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा प्रख्यापित प्राविधानानुसार लोक सुनवाई की कार्यवाही जिलाधिकारी, मिर्जापुर द्वारा नामित अपर जिलाधिकारी (पू०-राजस्व), मिर्जापुर की अध्यक्षता में नियत की गयी है, जिसका विस्तृत विवरण निम्न तालिका में दर्शाया है:-

क्र. सं.	आवेदक/परियोजना का नाम व पता	परियोजना द्वारा प्रस्तावित कार्य	लोक सुनवाई तिथि एवं समय	लोक सुनवाई स्थल का नाम व पता
1.	मेसर्स मां महामाया एलाएज प्राइवेट लिमिटेड द्वारा ग्राम-धौदा, तहसील-चुनार, जनपद-मिर्जापुर (उ.प्र.)	Expansion of Existing unit from 96 MT/day to 400 MT/day Billets and TMT Bars from 300 MT/day to 500 MT/day through Electrical/Industion Furnace and 190 MT/day Production of sponge iron along with 4MW captive power plant	दिनांक: 07.03.2024, अपराह्न: 04:00 बजे	परियोजना स्थल पर

उ.प्र. प्रदूषण नियंत्रण